GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA

STARRED QUESTION NO: 9

(TO BE ANSWERED ON THE 21st July 2025)

DGCA'S NEW MEASURES FOR SAFETY AND SUPPORT

*9. SHRI AKHILESH PRASAD SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the measures that the Directorate General of Civil Aviation (DGCA) has implemented in response to the recent increase in mid-air incidents and turbulence; (b) the plans of Government to upgrade infrastructure at Tier-2 and Tier-3 airports under UDAN 5.0; and
- (c) the support being extended to domestic carriers facing financial difficulties?

ANSWER

MINISTER OF CIVIL AVIATION

(Shri Kinjarapu Rammohan Naidu)

(a) to (c): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 9 FOR REPLY ON 21.07.2025 REGARDING DGCA'S NEW MEASURES FOR SAFETY AND SUPPORT ASKED BY SHRI AKHILESH PRASAD SINGH

- (a): DGCA has revised Monsoon Operations Circular 04 of 2023 and conducted a briefing for all stakeholders to sensitize them to the environment of mid-air incidents and turbulence due to erratic weather patterns.
- (b): Under UDAN 5.0 and subsequent bidding rounds, 10 airports in the State of Bihar, Odisha and Madhya Pradesh and 18 heliports in the North Eastern Region and Himalayan Hilly States have been identified for development and operationalization.
- (c): With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation has been deregulated. Under the National Civil Aviation Policy -2016, the Government creates an enabling ecosystem for civil aviation to grow in a safe and sustainable manner and to enhance ease of doing business through deregulation and simplified procedures. The financial and operational decisions, including resource mobilization, fleet expansion, route planning, and debt restructuring, are managed by the respective airline managements based on commercial considerations.
